NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 24/BB/ 2017	-	For filing rejoinder		STULZ-CHSPL (India) Pvt. Ltd. Vs. Teekays Interior Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ABHIBIT ATUR	OPERATIONAL CREDITOL	FOR A.A
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Counsel for petitioner is present. None appeared for the respondents. No representation. List it for hearing on 17.10.2017. Meanwhile, rejoinder if any as a last chance.

MEMBER (J)